

- (b) if so, the details thereof ; and
 (c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS
 (SHRI NANDA) : (a) No.

- (b) Does not arise.
 (c) Non-availability of spare diesel locos.

Industrial Estates in Gujarat

10146. SHRI NARENDRA SINGH MAHIDA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) the number of Industrial Estates so far set up in the State of Gujarat and the amount of money spent on each ;
 (b) the number of such Industrial Estates proposed to be established ; and
 (c) other facilities being given to the owners of industries in such Estates ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The information is being collected from the Government of Gujarat and will be laid on the Table of the House.

Emoluments drawn by Managing Directors of M/s. Sen Raleigh Ltd., Asansol

10147. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) the salary and emoluments drawn by Sarvashri Abhijit Sen and Sanjoy Sen, Managing Directors of M/s. Sen Raleigh Ltd., Asansol together with other perquisites ; and
 (b) the maximum salary and perquisites now permitted to the Managing Directors or Governors or the highest executive under the Company Law after the abolition of the Managing Agency system ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Shri Abhijit Sen and Shri

Sanjoy Sen, the Managing Directors get a salary of Rs. 5,000/- per month each plus the following perquisites :--

- (i) free use of the company's car for official purposes of the company ;
 (ii) free accommodation the monetary value of which shall not exceed 25% of his annual salary ;
 (iii) free medical attention subject to a ceiling of Rs. 5,000/- per annum ;
 (iv) leave travel concession during the one month's annual leave for himself and his family ;
 (v) re-imbusement of actual out of pocket expenditure on entertainments etc. for official business of the company.

(b) A copy of the revised guide lines was laid on the Table of the House in reply to Starred Question No. 360 on the 2nd December, 1969. It is also contained at pages 196-198 of the Report of the Ministry for 1969-70 circulated to Members.

Sale of Tractors and Spare Parts in Black Market

10148. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) the reasons why the sale of tractors and spare parts is not being controlled and regulated by Government seeing that tractors and spare parts are being sold in the black-market at fantastic prices and the farmers are being mercilessly black-mailed into paying these prices ;
 (b) whether it is a fact that resales of tractors fetch more prices than the original prices ;
 (c) if so, what steps Government propose to take to prevent resales at least for four years ; and
 (d) if no steps are proposed to be taken the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). A Control Order to regulate the distribution and sale of

tractors, which will provide, amongst other things, for prohibition of the re sale of tractors before the expiry of two years from the date of purchase, is being finalised. The legal and administrative aspects of the order are at present under examination.

As a vast number of spare parts of different models and makes are being manufactured in the country by a number of manufacturers, it is not possible to regulate their sale and distribution.

As the supply of tractors is inadequate to meet the demand, it is quite likely that re-sales of tractors are taking place at high prices.

Protection to Women Passengers

10149. SHRI BABURAO PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) the number of women passengers who have been robbed, molested, raped, murdered or otherwise outraged from January, 1969 till now with the names of stations where such incidents happened ;

(b) the number and designations of the Railways employees involved in these incidents ;

(c) what action was taken against the employees and with what results ; and

(d) the practical steps taken to protect the women passengers in short and long travels or when resting at the Railway Stations ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

(d) (i) Government Railway Police escorts are provided on important and affected night trains.

(ii) Government Railway Police, where posted, keep strict watch in Passenger Halls and Platforms

(iii) In affected trains plain clothes men are also provided to detect the criminals and watch their activities.

(iv) To prevent unauthorised persons from entering or travelling in ladies compartments, safety latches and window bars are provided.

Conditions for Establishment of a Steel Plant

10150. SHRI BABURAO PATEL : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the natural conditions and advantages which are necessary for the establishment of a steel plant in a particular State ;

(b) whether these conditions are fully available in the case of the three proposed steel plants, in Salem, Visakhapatnam and Hospet ;

(c) if not, the reasons why these plants are being established there ; and

(d) the reasons for not establishing steel plants in Maharashtra and Madhya Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) The conditions and advantages which are taken into consideration for the establishment of a steel plant in a particular State include :—

(a) Proximity to sources of raw materials and facilities of transport.

(b) Vicinity to the steel consuming areas.

(c) Availability of infra-structure facilities such as power, water, transport.

(d) General development of the area, specially availability of skilled labour in the area.

(e) Advantage of sites where industry is not highly concentrated.

(f) Proximity to ports for import of coking coal to augment the limited reserve available in the country, and for export of big iron/steel.

While these conditions are of advantage, none of them is absolutely necessary.

(b) By and large, several of the above conditions are available at each of the proposed sites, namely, Salem, Visakhapatnam and Hospet.

(c) Does not arise.

(d) While there are other sites in the country which have some or all the advantages referred to, the constraints on resources do not permit, nor does the anticipated